

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 406
IB-885/ND/2020

IN THE MATTER OF:

Sandhya Hydra Power Projects Balargha Pvt. Ltd.

...PETITIONER

Vs.

M/s. Asian Hotels North Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 04.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

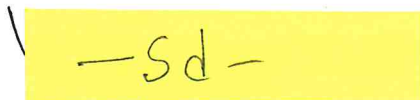
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Amit Singh Chadha, Sr. Adv,
Ms. Neeha Nagpal, Mr. Malak M
Bhatt and Mr. Anubhav Taneja,
Adv.**

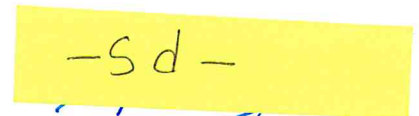
**For the Respondent/ Corporate-debtor :Mr. P.Nagesh Adv. Mr. Harshal
Kumar Adv. Mr. Shivam Wadhwa
Adv.**

ORDER

Heard the submissions made by the Learned Counsels for both the parties. The Learned Counsels for both the parties are ready and willing to conduct the matter on the next date of hearing i.e., 23.12.2020. Matter is adjourned to 23.12.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**